

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(18) C.P.(IB)-94/9/(MB)/NCLT/2018

CORAM:

Present : SHRI M. K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 12.06.2018

NAME OF THE PARTIES : Innovation House Industries Pvt. Ltd.  
V/s.  
D. Thakkar Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code 2016.

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**ORDER**

1. The Learned Representatives of the Petitioner is present.
2. By Order of the Bench matter is adjourned to **23.07.2018.**

SD/-  
**M. K. SHRAWAT**  
**Member (Judicial)**

**12.06.2018.**  
Gajanan/aah